that I would be coming in five minutes, I did not want the matter to wait.

MR. SPEAKER: Three other Members have sent a written letter to me saying that it may be taken up tomorrow. Anyway, there are hardly five minutes more. One need not decide about the matter. We shall take it up.

Prof. Sher Singh to make a statement.

## 17.54 hrs.

STATEMENT RE. PURCHASE OF TRANSPORT AIRCRAFT G-222 MANUFACTURED BY AERITALIA

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): Mr. Speaker, Sir, Hon'ble Member, Shri Mallikarjun, made a reference in the House on 2nd March, 1979, about an Italian transport aircraft, G-222, manufactured by Aeritalia.

I regret to have to point out that the Hon'ble Member's statement is based upon obvious mis-information.

It is not at all true that Government have taken any decision about the purchase either of G-222 aircraft, or for that matter of any other transport aircraft, to replace the existing fleet of Packets and Dakotas. The question is still at a stage of examination far removed from that of any such decision.

We have need for a transport aircraft to provide for the ultimate replacement of the Packets and Dakotas. Half a dozen offers have been under consideration in this behalf involving as many countries.

A team of experts composed of representatives of the Army Head-quarters, Air Headquarters, HAL and the Defence Research and Development Organisation, has been set up to evaluate all possible options. The team has yet to collect and put together all the necessary information

about various types of aircrafts is terms of their operational characteristics; prices; costs, and other implications of poduction in India, delivey schedules; and other connected matters. Its report will then be considered at an inter-Ministerial level by senior representatives of the Ministry of Defence, Ministry of Finance, Army HQrs Air HQrs, HAL and the Defence Research and Development Organisation. It is only thereafter, that some recommendations will emerge and the matter will be ready to be placed before the concerned Cabinet Committee.

It will thus be seen that far from any decision, no recommendation even in favour of any particular aircraft has been evolved yet, at any level. The reports which have appeared in certain sections of the Press on the basis of which the Hon'ble Member seems to have thought it fit to mention the subject in the House, therefore are to say the least—erroneous and misleading.

There was a demonstration of the G-222 recently. Following requests made jointly by representatives of the Italian Embassy in New and manufacturers for the demonstration on the ground that the aircraft for which they sought permission to demonstrate was much superior to and an improved version of the aircraft considered earlier. They claimed that it would meet the requirements we had in view; it would be competitive with the other aircrafts under evaluation, and merit consideration along with them. The demonstrations were allowed on the clear understanding that they would not only be at the manufacturers expense but wholly without any commitment on our part. The reports of experts who witnessed the demonstrations have vet to be drawn up.

Similar demonstrations have been given in the past by certain other competing parties.

[Pro. Sher Singh]

I need hardly assure the House that there will be no question of making any decision or choice in this matter without giving equal opportunity to all competing parties; and without the most careful, thorough and comparative evaluation of all the competing proposals in the light of expert scrutiny.

MR. SPEAKER: The House now stands adjourned till 11 A.M. tomorrow.

## 18. hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, March 6, 1979/Phalguna 15, 1900 (Saka).